

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART - II

(General information relating to legislative & other matters)
Wednesday, November 30, 1994/Agrahayana 9, 1916 (Saka)

No.135.

DETENTION AND RELEASE OF MEMBERS

The following communication dated 28.11.1994 addressed to the Hon'ble Speaker, Delhi Legislative Assembly, from the Addl. Dy. Commissioner of Police, North East District, Delhi was received on 29th November, 1994 :-

"S/Shri Matin Ahmed, Ramvir Singh Bidhuri and Parvej Hashmi, MLAs alongwith their other supporters were detained under section 65 of Delhi Police Act, 1978 at 12.25 P.M. on 28.11.1994 for not obeying the lawful directions of police at Chauhan Banger.

They were left free at 1.00 p.m. on 28.11.1994 when they agreed not to take out the procession as they determined earlier."

P.N. GUPTA
SECRETARY